instalment will be conditional to at least 50% expenditure of available funds and upon furnishing utilisation details/cer-tificates.

## **Career Management of CRPF Officers**

- 1933. SHRI BHUPINDER SINGH MANN: Will the PRIME MINISTER be pleased to state:
- (a) whether, according to the Deptt. of Personnel & Training monograph, the CRPF Group 'A' officers have been spec-ifically mentioned as belonging to an organised service;
- (b) whether, as per the same monograph, if number of officers in a service becomes viable they should be constituted in an organised service, which was corroborated by the judgement of the supreme Court;
- (c) whether Govt, are indifferent to the career management of CRPF cadre officers and conferring the benefits of an organised service; and
- (d) by when<sub>s</sub> the anomaly would be removed?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) The CRPF Group A officers have not been specifically mentioned as belonging to an 'Organised Service' in the monograph issued by the Deptt. of Personnel & Training.

- (b) The essential attributes of an organised Group A Services are:—
  - (i) the highest cadre post is not below the level of Rs. 5900-6700;
  - (ii) it has ail the standard grades, namely, Rs. 2200-4000, Rs. 3000-4500, Rs. 3700-5000/- Rs. 4500-5700 and Rs. 5900-6700:
  - (iii) at least 50% of the vacancies in the Junior Time Scale (Rs. 2200-4000) are required to be filled by direct recruitment;

(iv) all vacancies above the Junior Time Scale and upto the Senior Administrative Grade (Rs. 900-6700) are filled by promotion from the next lower grade.

Since the CRPF does not fulfil the above criteria, it has not been treated as an organised service.

(c) and (d) Two cadre reviews, with a view to improve the career prospects of the officers of the Central Reserve Police Force have been conducted in 1982 and 1989. The orders regarding introduction of non-functional selection grade have also been extended to the Central Reserve Police Force. It is, therefore, not correct to say that the Govt, has been indifferent to the career management of CRPF cadre officers.

## **Reduction in Number of Public Holidays**

- 1934. SHRI GOVINDRAO ADIK: Will the PRIME MINISTER be pleased to state:
- (a) whether India has the shortest working year in the World, viz. 1357 hours as compared to 1700-1800 hours put in by a worker in Europe and the United States; if so, the reasons therefor;
- (b) whether it was taken into account while deciding holidays in a year; if not, the reasons therefor;
- (c) the loss to the country on this account, in monetary terms and in working hours;
- (d) the steps taken/proposed to be taken to reduce the number of holidays; and
- (e) whether Government propose to advise the State and UTs to reduce the holidays?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN): (a) to (d) Working hours and holidays for various Central Govt, organisations are not uniform and have been prescribed